

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **23.04.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Clarke energy India Pvt Ltd  
Vs  
Saheli Exports Pvt Ltd

**MAIN PETITION NUMBER** : CP(IB)/5(CHE)/2021

**(IA/MA) APPLICATION NUMBERS**

IA(IBC)/904(CHE)2024; IA(IBC)/2123(CHE)2023; IA(IBC)/2215(CHE)2023;

IA(IBC)/2277(CHE)2023

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**ORDER**

**IA(IBC)/904(CHE)2024**

Present: Ld. Counsel Shri. A G Sathyanarayana for the Applicant /  
Liquidator.

This application has been filed to take on record the 3<sup>rd</sup> progress report  
for the quarter ended 31.03.2024.

Report is taken on record, subject to all just exceptions.

IA(IBC)/904(CHE)2024 is accordingly **disposed of**.

**IA(IBC)/2123(CHE)2023; IA(IBC)/2215(CHE)2023;**

**IA(IBC)/2277(CHE)2023**

Present: Ld. Counsel Shri. A G Sathyanarayana for the Liquidator.

Ld. Counsel Shri. S Yasar Arafath for NeSL.

Ld. Counsel Shri. P S Suman for the Applicant in

IA(IBC)/2277(CHE)2023.

Ld. Counsel Shri. Srinivasan for the Applicant in

IA(IBC)/2215(CHE)2023

Arguments have already been advanced. Written synopsis also filed.

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List the applications for clarification if any on **31.05.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**

MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**

MEMBER (JUDICIAL)